

Central Administrative Tribunal, Principal Bench (1)

Original Application No.2803 of 2001

New Delhi, this the 16th day of October, 2001

Hon'ble Mr. Justice Ashok Agarwal, Chairman  
Hon'ble Mr. S.A.T. Rizvi, Member(A)

Hemant Kumar Akhauri.  
S/o late Shri Akhauri Kailash  
Bihari, C/o Sheopujan Ray.  
Mohalla Maharaja Hatta,  
Katra Arrah, (Bhojpur)  
Bihar

- Applicant

(By Advocate: Shri R.S. Singh)

Versus

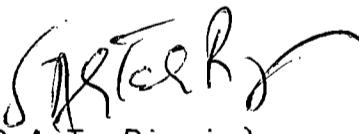
1. Union Public Service Commission  
through its Secretary  
Dholpur House,  
Shahjahan Road, New Delhi
2. The Director  
Employees Provident Fund Organisation  
9th Floor, Mayur Bhawan  
Connaught Circus,  
New Delhi-1

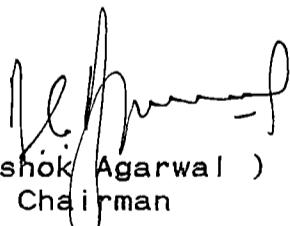
- Respondents

O R D E R (ORAL)

By Justice Ashok Agarwal, Chairman

On application made by Shri R.S. Singh, the learned counsel appearing on behalf of the applicant, leave is granted to withdraw the O.A. Present OA, in the circumstances, is dismissed as withdrawn.

  
( S.A.T. Rizvi )  
Member(A)

  
( Ashok Agarwal )  
Chairman

/dkm/